

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.425
IA/1187/ND/2023 IN IB/114/ND/2018

IN THE MATTER OF:

M/s. SRS Ltd.	...	Applicant
Versus		
M/s. Saubhagya Ornaments Pvt. Ltd.	...	Respondent

Under Section 9 of Of Insolvency & Bankruptcy Code, 2016. CIRP

Order delivered on 11.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Saurabh Jain, Mr. Prayag Jain, in IA 1187/2023
For the Liquidator	: Mr. Varun Sharma, Ms. Vanshika Gupta, Ms. Surabhi Kohli & Mr. Mehool Seth
For the RP	: Mr. Kanishk Khetan, adv. A/w Mr. Gaurav Misra, RP in person
For ITD in IA 1187/23	: Mr. Puneet Rai, SSC, Ms. Ashvini Kumar, JSC Mr. Rishabh Nangia, JSC, Mr. Nikhil Jain, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **07.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)